

[Shri Balkrishna Wasnik.]

About sub-clause (4) under clause 4 of this Bill much has been said by Shri Tyagi and I do not want to repeat all those things. I am of this opinion that if this clause is allowed to remain in this Bill this Bill will not be able to do what is desired of it. Therefore, if we want to make this Bill effective I would suggest that this sub-clause 4 should be taken away from this Bill.

○

BUSINESS ADVISORY COMMITTEE
THIRTY-NINTH REPORT

Shri Rane (Buldana): Sir, I beg to present the Thirty-ninth Report of the Business Advisory Committee.

17.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 4th August, 1959|Sravana 13, 1881 (Saka).